Government of West Bengal 'Nabanna', 325, Sarat Chatterjee Road Howrah – 711 102.

Memo No. 486-CS/2021

Dated: 24th April, 2021

Whereas, vide Order No. 79-CS/2020 dated 12.04.2020 of the Government of West Bengal, wearing of facial mask has been made mandatory in public places in the current pandemic disaster situation;

ORDER

Whereas since the COVID-19 pandemic crisis is grave, all persons are to strictly comply with COVID-19 safety norms of wearing facial mask and maintaining social distance whenever they go out in public place;

Whereas the Home and Hill Affairs Department of the Government of West Bengal, vide notification number 347-I.S.S./2M -24/2020 dated 3rd June, 2020 has under Section 2 of the Epidemic Diseases Act, 1897 directed that any police officer not below the rank of Sub Inspector of Police or equivalent within the State of West Bengal, including Kolkata Police, is authorised to ensure and enforce mandatory use of face mask/facial covers in public places and to initiate appropriate legal action against any person not wearing facial mask in public place;

Whereas, vide advisory issued vide no. 715-Home (Cons)/RIM (Cons) -92/2021 dated 17.04.21, Government of West Bengal has stressed that any violation of mask and social distance norms should be strictly dealt with;

Now therefore, District and Police authorities are further directed to enforce above mentioned orders and take necessary legal actions against the violators of social distancing and mask norms under Section 51 of the Disaster Management Act, 2005 to ensure strict compliance with COVID-19 safety norms. Cases shall be started and prosecutions should be initiated strictly.

Sd/-

Chief Secretary &

Chairman, State Executive Committee WBSDMA

Memo No. 486/1(27) -CS/2021

- 1) ACS, Home & Hill Affairs Department, Govt. of West Bengal.
- 2) Director General of Police, West Bengal.
- 3) Commissioner of Police, Kolkata.
- 4) DG, Enforcement Branch.
- 5) ADG, Law & Order
- 6) All DMs.

Principal Secretary

Disaster Management &

Dated: 24th April, 2021

Civil Defence Department